

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1894  
ANSWERED ON:19.08.2013  
. SPECIAL INDUSTRIAL PACKAGE  
Bais Shri Ramesh;Manjhi Shri Hari

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government has withdrawn the special industrial package granted to Uttarakhand, Himachal Pradesh and other States in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the impact of withdrawal of such package on employment has resulted in migration of people from these areas and if so, the details thereof and the action taken in this regard;
- (d) whether the Government proposes to grant fresh industrial package to the industrially backward States including Uttarakhand and Himachal Pradesh; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERC AND INDUSTRY (DR. E. M. SUDARSANA NATCHIAPPAN)

- (a): No, Madam. The Package of incentives for industrial development for the States of Himachal Pradesh and Uttarakhand was introduced on 7th January, 2003 for a period of 10 years and has expired on 6th January, 2013 on its maturity.
- (b) & (c): Do not arise
- (d) & (e): Matter is under consideration.